

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 278 OF 2019

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Punjab State Transmission Corporation Limited Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Sehgal
Ms. Anushree Bardhan
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Avinash Menon
Mr. Shamik Navian for R-1

ORDER

Admit. Learned counsel for the respondents may file reply on or before 26.11.2019 after serving advance copy on the other side. Rejoinder may be filed within three weeks thereafter i.e. on or before 18.12.2019 after serving copy on the other side.

List the matter on **06.01.2020**. In the meantime, pleadings be completed.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj